

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.157
CP 11 of 2020

Proceedings under Section 71(10) of Co.act,2013

IN THE MATTER OF:

Rajasthan Rajya Vidhyut Prasaran Nigam Ltd
V/s
Essar Shipping Ltd

.....Applicant

.....Respondent

Order delivered on: 05/06/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Ms. Anuradha Sanjay Bhatia, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent : Mr. Rahul Bhavsar, Adv. i/b. Mr. Nipun Singhvi, Adv.

ORDER

Since, it is a Special Bench and due to paucity of time, as the Hon'ble Member(J) is holding another Bench At 3.00 pm, the matter stands adjourned.

List the matter before the Regular Bench on 17.07.2023.

-SD-

**ANURADHA SANJAY BHATIA
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**